

## **PRESS NOTE**

Hon'ble Justice Shri Rajendra Menon, Chairperson, Armed Forces Tribunal, Principal Bench, New Delhi (former Chief Justice, High Court of Delhi) today launched the Official Website of Armed Forces Tribunal, Regional Bench, Chandigarh in the presence of Hon'ble Justice Shri Shekher Dhawan, Judicial Member & Head of Department, Hon'ble Justice Shri Sudhir Mittal, Hon'ble Lt.Gen. Ranbir Singh, Administrative Member, Hon'ble Air Marshal Manvendra Singh, Administrative Member, Registry, Members of the Bar, Officers from the JAG Branch of the Armed Forces and other dignitaries.

The event was further graced by Justice Shri Virender Singh, Former Chief Justice, Jharkhand High Court and former Chairperson, Armed Forces Tribunal and Shri R.S.Panghal, President, AFT Chandigarh Bar Association.

The website of AFT, Chandigarh will be repository of all data related to cases instituted, pending and disposed-off by the Tribunal. On a click of button, case related information viz. daily cause list, daily orders, judgments as well as other information related to latest notifications, vacancies may now be accessed. The launch of website will facilitate better and efficient administration of judicial system and will benefit all litigants, lawyers and other stake holders who can have access to the status of their cases from anywhere in India.

It was also informed that since inception of Armed Forces Tribunal, Regional Bench, Chandigarh out of total 89,000 cases filed till today, more than 78000 cases have already been disposed of.